

**HIGH COURT OF JAMMU AND KASHMIR**  
**(Office of the Registrar General at Jammu)**

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**ORDER**

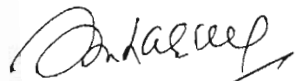
No:- 685

Dated:- 09.12.2013

In the interest of administration, the following transfers and postings of Judicial Officers are hereby made:-

- 1) Ms. Shazia Tabsum, 2<sup>nd</sup> Additional District & Sessions Judge, Srinagar, is transferred and posted as 4<sup>th</sup> Additional District & Sessions Judge, Srinagar, against available vacancy.
- 2) Sh. Sikender Azam, Civil Judge(Senior Division)/Sub Judge, Baramulla, on his promotion as District Judge on ad hoc basis vide Government Order No. 4197-LD(A) of 2013 dated 06.12.2013, is posted as Additional District & Sessions Judge, TADA/POTA, Srinagar, against available vacancy.
- 3) Sh. Parvez Hussain Kachroo, Civil Judge (Senior Division)/Chief Judicial Magistrate, Ganderbal, on his promotion as District Judge on ad hoc basis vide Government Order No. 4197-LD(A) of 2013 dated 06.12.2013, is posted as 2<sup>nd</sup> Additional District & Sessions Judge, Srinagar, vice Ms. Shazia Tabsum.
- 4) Sh. Sobha Ram Gandhi, Civil Judge (Senior Division)/Chief Judicial Magistrate, Jammu, on his promotion as District Judge on ad hoc basis vide Government Order No. 4197-LD(A) of 2013 dated 06.12.2013, is posted as Additional District & Sessions Judge, Srinagar, against available vacancy.
- 5) Ms. Kalpana Revo, Civil Judge(Senior Division)/Chief Judicial Magistrate, Reasi, on her promotion as District Judge on ad hoc basis vide Government Order No. 4197-LD(A) of 2013 dated 06.12.2013, is posted as Additional District & Sessions Judge, Udhampur.

By Order

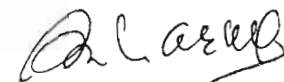
  
( Suresh Kumar Sharma )  
Registrar General

No:- 15073-93/65

Dated:- 09.12.2013

Copy to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Mr. Justice \_\_\_\_\_,  
.....for information of His Lordship.
3. Principal District Judge, Jammu/Srinagar/Udhampur/Reasi/Ganderbal/Baramulla,
4. Additional District Judge, Srinagar/Udhampur,
5. 2<sup>nd</sup> Additional District Judge, Srinagar,
6. 4<sup>th</sup> Additional District Judge, Srinagar,
7. Additional District Judge, TADA/POTA, Srinagar,
8. Chief Judicial Magistrate, Jammu/Ganderbal/Reasi,
9. Sub Judge, Baramulla,  
.... for information and necessary action.

  
Registrar General